

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/2009/2020



This the 13th day of May, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Parvez Ahmad Dar, S/o Wali Mohammad Dar, R/o Takiya Raben, District Shopian, Age 24 years.

.....Applicant

(Advocate:- Mr. M.M. Iqbal-**Not Present**)

Versus

1. State of J&K through Commissioner/Secretary to Govt. Education Department, Srinagar/Jammu and 6 ors

.....Respondents

(Advocate: Mr. Sudesh Magortra, learned D.A.G/Mr. Aftab Ahmad)

ORDER

[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

TA No. 62/2009/2020 arises out of SWP No. 325/2009 and pertains to Education Volunteer. It is not a civil post and this Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/Shashi/Arun